

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:7105
ANSWERED ON:18.05.2012
DEVELOPMENT PROJECTS FOR TRIBALS
Pradhan Shri Nityananda

Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether the Central Government intends to probe all kinds of irregularities in the implementation of projects for the development of tribals under Central scheme; and

(b) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI MAHADEO SINGH KHANDELA)

(a) & (b): The Ministry of Tribal Affairs implements several Central Sector/Centrally Sponsored Schemes/Programmes for the socio-economic development of Scheduled Tribes in the country. The projects for the development of Scheduled Tribes under the schemes/programmes of the Ministry are implemented mainly through the State/UT Governments and Non-Governmental Organisations (NGOs). As and when any irregularity in the implementation of the projects sanctioned under the schemes/programmes of the Ministry comes to its notice, the concerned State/UT Governments are advised to take requisite corrective measures.